

Office Note

Stamp No.585/2017 (Petition filed on 23rd January, 2017.

1. Mr. Ansari, the Learned Representative for Petitioner is present.
The mentioning has been made in respect of the Petition filed on 23rd January, 2017, not yet numbered. The Precipe was circulated and from the other side, the Learned Advocate Mr. Rajesh Singh alongwith Ms. Saloni Kapadia are present.
2. Considering the urgency of the matter as referred in the precipe, the Learned Representative of the Respondent is seeking time to file a short Reply on or before 14th of February 2017 with a copy to the other side. Granted.
3. The Registry is directed to put the matter on Board on **16th of February 2017 at 12:00 O' clock** pertaining to the Interim Relief as claimed. Dates are duly communicated to both the sides.

9th February, 2017.

Sd/-

**M.K. SHRAWAT.
MEMBER (JUDICIAL)**